

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 69 of 2015 & IA No.105 of 2015**

**&**

**Appeal No.75 of 2015**

**Dated: 12<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**Appeal No. 69 of 2015 & IA No.105 of 2015**

**In the matter of :**

**Chhattisgarh State Power Transmission Co.Ltd. ...Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Appeal No. 75 of 2015**

**In the matter of :**

**Chhattisgarh State Power Distribution Co.Ltd. ...Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Ms. Anushka Arora**

**Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R.1  
Mr. Sanjay Sen, Sr. Adv.  
Ms. Divya Chaturvedi  
Mr. Suksham Chauhan for R.2**

**ORDER**

Learned counsel for Respondent No.2 seeks a week's time to file written submissions. He may file the same after serving copy on the other side.

List these matters for further hearing on **18.01.2016**.

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**